

MR. DEPUTY-SPEAKER : The Minister may now move for leave to introduce the Appropriation Bill.

13.58 hrs.

APPROPRIATION (No. 5) BILL,\* 1987

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88.

*The motion was adopted.*

MR. DEPUTY-SPEAKER : The Minister may now introduce the Bill.

SHRI B.K. GADHVI : Sir, I introduce\*\* the Bill.

MR. DEPUTY-SPEAKER : The Minister may now move that the Bill be taken into consideration.

SHRI B.K. GADHVI : Sir, I beg to move\*\* :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88, be taken into consideration.”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88, be taken into consideration.”

*The motion was adopted.*

14.00 hrs.

MR. DEPUTY-SPEAKER : Now, we will take up Clause by Clause consideration of the Bill. The question is :

“That Clauses 2, 3 and the Schedule stand part of the Bill.”

*The motion was adopted.*

*Clauses 2, 3 and the Schedule were added to the Bill.*

*Clause 1, Enacting Formula and the Title were added to the Bill.*

MR. DEPUTY-SPEAKER : The Minister may now move the Bill.

SHRI B.K. GADHVI : I move :

“That the Bill be passed”.

MR. DEPUTY-SPEAKER : The question is :

“That the Bill be passed.”

*The motion was adopted.*

14.01 hrs.

STATEMENT RE : RECENT DELIBERATIONS IN THE U.S. CONGRESS ON SOUTH ASIA

[English]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : Last week the US Congress has considered

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\*\*Introduced/moved with the recommendation of the President.